

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

DATED TUESDAY, THE TWENTY SECOND DAY OF AUGUST ONE
THOUSAND NINE HUNDRED AND EIGHTY NINE

PRESENT

HON'BLE SHRI S.P.MUKERJI, VICE CHAIRMAN
&
HON'BLE SHRI A.V.HARIDASAN, JUDICIAL MEMBER

ORIGINAL APPLICATION NO.492/89

Joy Mathew - Applicant

v.

1. Union of India, represented by
the Secretary, Ministry of
Communications, New Delhi.
2. The Chief Post Master General,
Kerala Circle,
Trivandrum-695 033.
3. The Superintendent of Post Offices,
Cannanore Division,
Cannanore-670 001.
4. K.Ummer, Branch Post Master,
Tirur Kosavanvayal P.O.
Via Irikkur Pin:670 593

- Respondents

M/s MK Damodaran, CT Ravikumar & -
KS Saira - Counsel for the
applicant

O_R_D_E_R

(SHRI S.P.MUKERJI, VICE CHAIRMAN)

In this application, the applicant has challenged
the selection of respondent No.4 for the post of Extra
Branch
Departmental Post Master on the ground of improper
selection.

2. We have heard the learned counsel for the applicant
and gone through the documents. It is accepted by the learned
counsel that an interview was held in which the applicant

was also appeared but not selected. He claims appointment by virtue of his superior educational qualifications and also because he was asked to provide suitable accommodation for the Branch Post Office. We are not impressed by these arguments. Educational qualification is one of the principal but not the only criteria for selection. Further, the fact that he was asked to provide accommodation does not entitle him to be appointed to the post. In any case, we do not find any *prima facie* case to admit this application and we reject the same with the direction to the respondents that they should dispose of the applicant's representation dated 17.7.1989 within a period of one month from the date of communication of this order. The applicant will be at liberty to approach appropriate forum, if so advised and in accordance with law, in case he feels aggrieved by the order passed on his representation. There will be no order as to costs.



(A.V.HARIDASAN)
JUDICIAL MEMBER



(S.P.MUKERJI)
VICE CHAIRMAN

22-8-1989

trs